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(2024) 04 TP CK 0008

Tripura High Court- Agartala

Case No: Writ Petition (C) No. 108 Of 2024

Arun Das APPELLANT

Vs

State Of Tripura And 9 Ors.

RESPONDENT

Date of Decision: April 1, 2024 **Hon'ble Judges:** Arindam Lodh, J

Bench: Single Bench

Advocate: D. Chakraborty, Kohinoor N. Bhattacharyya, D.C. Roy

Judgement

Arindam Lodh, J

Mr. Kohinoor N. Bhattacharyya, learned GA for respondents no.1 to 9 and Mr. D.C. Roy, learned counsel for respondent no.10 have sought for an adjournment to file counter affidavit.

Prayer stands allowed.

List the matter on 10.05.2024.